

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

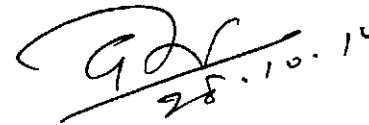
No. 1221 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 28th October, 2014

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Indore**, is organizing 6 days "Training on Mediation" programme between 09th to 15th November, 2014 at Indore.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Neemuch, Mandsaur, Ratlam & Ujjain** (30 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


28.10.14

(VED PRAKASH)
REGISTRAR GENERAL

Dated 28th October, 2014

Endt. No. 1222 /Confdl./2014
II-2-74/2009 (Part-3)

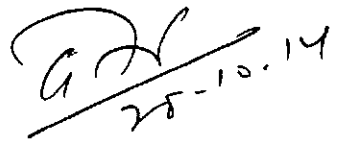
Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Bhagchand Malaiya, Special Judge SC/ST (P.A.) Act, Ratlam.
2. Shri Dheeman Narayan Shukla, Principal Judge, Family Court, Ratlam.
3. Shri Bhurelal Prajapati, II A.D.J., Jaora, District Ratlam.
4. Smt. Pravina Vyas, III A.D.J., Mandsaur.
5. Shri Hemant Joshi, II A.D.J., Neemuch.
6. Shri Suresh Chandra Pal, I C.J.Cl.-I & C.J.M., Ratlam.
7. Shri Sanjeev Kumar Gupta, I C.J.-I & CJM, Neemuch.
8. Smt. Pavas Shrivastav, C.J.Cl.-I & ACJM, Badnagar, District Ujjain.
9. Shri Narendra Patel, II C.J.Cl.-I, Ujjain.
10. Shri Manoj Kumar Sharma, AJ to I C.J.Cl.-I, Ujjain.

11. Shri Kamlesh Kumar Itawadia, C.J.Cl.-I, Tarana, District Ujjain.
12. Shri Sukharam Sinam, C.J.Cl.-I, Khachraud, District Ujjain.
13. Shri Rajendra Kumar, I C.J.Cl.-I, Manasa, District Neemuch.
14. Dr. Dharmendra Kumar Tada, AJ to I C.J.Cl.-I, Sailana, District Ratlam.
15. Smt. Prema Sahu, C.J.Cl.-I, Jawad, District Neemuch.
16. Shri Goutam Bhatt, I C.J.Cl.-II, Nagda, District Ujjain.
17. Smt. Rashmi Mishra, V C.J.Cl.-II, Ujjain.
18. Shri Atul Saxena, I C.J.Cl.-II, Jaora, District Ratlam.
19. Shri Manish Kumar Patidar, III C.J.Cl.-II, Ratlam.
20. Dr. Smt. Sarika Giri Sharma, VIII C.J.Cl.-II, Ujjain.
21. Shri Ramsahare Raj, I AJ to I C.J.Cl.-II, Ujjain.
22. Shri Abhishek Nagraj, C.J.Cl.-II, Sitamau, District Mandsaur.
23. Shri Santosh Baghel, C.J.Cl.-II, Garoth, District Mandsaur.
24. Ku. Ranjeeta Solanki, VI C.J.Cl.-II, Ratlam.
25. Shri Ram Singh Baghel, II C.J.Cl.-II, Mahidpur, District Ujjain.
26. Shri Bharat Singh Kanel, I AJ to I C.J.Cl.-II, Mandsaur.
27. Shri Rishiraj Trivedi, C.J.Cl.-II, Bhanpura, District Mandsaur.
28. Shri Dilip Singh Parmar, II C.J.Cl.-II, Alote, District Ratlam.
29. Shri Rohit Saxena, II AJ to I C.J.Cl.-II, Ratlam.
30. Shri Jay Patidar, II AJ to I C.J.Cl.-II, Mandsaur.

With a direction to participate in the 6 days "Training on Mediation" programme between 09th to 15th November, 2014 at Indore.

3. District and Sessions Judge, **Neemuch / Mandsaur / Ratlam / Ujjain / Indore** for information and necessary action.
 - **The District & Sessions Judge, Indore has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Airport.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to Letter No. 1800/2014, dated 06.09.2014.
5. The Director, MPSJA, Jabalpur, for information and necessary action.


25-10-14

(VED PRAKASH)
REGISTRAR GENERAL